PIACK TERMS WITH HOSTILE NAGAI

f Shri I. K. GUJRAL: *199.^ Shri FARIDUL HAQ ANSARI: 1 Shri P. ABRAHAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what are the details of terms on which suspension of operations have been ordered against hostile Nagas; and
- (b) who will constitute the Gov ernment Team for negotiations?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DTNESH SINGH): (a) A statement of the terms for suspension of operations is placed on the Table of the House.

(b) A decison has not yet been taken about the composition of the team who will take part in the talks.

STATEMENT

Terms and conditions for susj>ension of operations in Nagaland

The Government of India will depute representatives, with whom will be associated the representatives of the Government of Nagaland, to take part in talks with leaders of the underground.

- 2. With effect from September 6, 1964 and for a period thereafter of one month at present, the Security Forces will not undertake:—
 - (a) jungle operations;
 - (b) raiding of camps of the underground;
 - (c) patrolling beyond one thousand yards of security posts;
 - (d) searching of villages;
 - (e) aerial action,
 - (f) arrests; and
 - (g) imposition of labour by way of punishment.

During this period fines connected with allegations of complicity with underground activities will not be imposed.

- 3. (i) Operations will be suspended as above on the understanding that the underground have accepted that during this period they will refrain from:—
 - (a) sniping and ambushing,
 - (b) imposition of fines,
 - (c) kidnapping and recruiting,
 - (d) sabotage activities,
 - (e) raiding and firing on security posts, towns and administrative centres, and
 - (f) moving with arms or in uniform in towns, villages and administrative centres, where-ever there are security posts and approaching within one thousand yards of security posts.
- (ii) During this period, the underground will refrain from moving with arms or in uniform in towns and villages and within a radius of one thousand yards of security posts. The understanding is confirmed that special arrangements may be made in cases where movement with arms or in uniform becomes necessary in any area where there may be risk of encounter with Secretary Forces e.g. along or across roads or bridges.
- 4. The arrangements specified above are calculated to preclude any unexpected enco'inter tut in the event of an encounter coming about, both sides will during the period of stoppage of operations observe the rule "No firing unless first fir<"d on."
- 5. During the period of stoppage of operations, in order to promote an atmosphere conducive to peaceful occupations and free discussion, there will be no parading with arms in inhabited areas where Security Forces will not be present under this agreement.

- 6. On the international border, Security Forces will maintain patrolling to a depth of three miles as the crow flies from the frontier and arrangements will be made. for modification of the zone when the stoppage of operations is effected.
- 7. No arms will be imported from abroad by the underground during the period of stoppage of operations.
- 8. During the period of stoppage of operations, the Government of India will continue the protection of Army convoys on maintenance service and the usual road patrolling on either side of the road will continue. The road patrols will withdraw when the last convoy of the day has passed. The underground may move about freely on the roads when the convoy has passed the locality and also on non-convoy days. The days of the week and the particular routes used by the convoys will be notified in advance and communicated to the underground leaders as far as may be practicable. It may be neressary to have emergency convoys for such purposes as evacuation of sick and wounded personnel. It may not be possible to give prior information of these conveys. For such convoys however there will be no road protection parties. They will move selfcontained for protection. Depth of patrolling on either side of the road will be one hundred yards.
- 9. The area of application of the above mentioned arrangements will be Nagaland State and the northern subdivisions of Manipur.

नेफा की सीमा पर सड़कों और सीमा चौकियों का बनाया जाना

*२००. श्री प्यारेलाल क्ररील 'तालिब': क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्रासाम के राज्यपाल के खलाहकार श्री बी० एन• लबरा

ने कुछ पत्रकारों के समक्ष हाल में दिये गये एक वक्तव्य में बताया था कि नेफा सीमा में चीनो सनिक लगातार सडकें ग्रौर सीमा चौकियां बना रहे हैं; भ्रोर

to Questions

(ख) यदि हां, तो क्या सरकार ने यह मालम किया है कि चीनियों ने कितनी नई सड़कें ग्रीर सीमा चौकियां बना ली हैं ?

t [BUILDING OF ROADS AND BORDER POSTS NEFA BORDER.

- •200. SHRI P. L. KUREEL TAL.B: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that recently Shri G. N. Luthra, Adviser to the Governor of Assam, in a statement before some journalists, revealed that the Chinese military personnel were constantly building roads and border posts on the NEFA border and
- (b) if so, whether Government have ascertained the number of the new roads and border posts constructed by the Chinese?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण): (क) श्री पा एन० ल्यरा (न कि जी० एन० ल्यरा) द्वारा कोई वक्तव्य समाचार-पत्नों में नहीं दिया गया । १३ श्रप्रैल, १९६४ को संवाददाताग्रों की एक सभा में संवाद-दातात्रों ने सीमा के साथ साथ चीनी जमाव के बारे में पूछा था। सामान्य भाषा में उन्हें बताया गया था कि उत्तर-पूर्वी सीमा के उस पार जमाव जारी था।

(ख) सभा में यह सूचना प्रकट करना लोकहित में नहीं है।

ttTHE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) No press statement to this effect was made by Shri P. N. Luthra (not Shri G. N. Luthra). At a press meeting held on the 13th April 1964, the Press representatives had enquired about the Chinese build-up along the border. They were informed in general terms that the build-up across NEFA was continuing.

t[] English translation.